

# Tenth Session of 17<sup>th</sup> Lok Sabha



## **A Brief Analysis**

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Lok Sabha Secretariat, New Delhi

June, 2023

## **INTRODUCTION**

The Tenth Session of the Seventeenth Lok Sabha commenced on 07 December 2022 and concluded on 23 December 2022. During the Session, Lok Sabha fulfilled its constitutionally mandated responsibilities and transacted important Financial, Legislative and other Business for over 68 hours and 51 minutes spread across 13 sittings. The Ninth Session of the Seventeenth Lok Sabha, saw elections to the Office of President of India and election to the Office of Vice-President of India. Shrimati Droupadi Murmu was declared elected as the President of India and Shri Jagdeep Dhankhar was declared elected to the Office of Vice President of India.

During the Tenth Session Lok Sabha record an overall business productivity of 97 per cent.

Seating arrangements for the Members in the Lok Sabha Chamber and its Galleries adopted in earlier Sessions were discontinued, in view of the improving COVID situation, and the sittings during the Tenth Session were held in the Lok Sabha Chamber. Members occupied seats in the Lok Sabha Chamber as per Division/Seat Numbers allotted to them.

### **India's G20 Presidency**

On the opening day of the Session, on 7 December 2022, on behalf of the House, Lok Sabha Speaker, Shri Om Birla, congratulated the Union Government and the people of India, on India's assumption of the G20 Presidency since 1 December, 2022. Shri Birla said that such a major global responsibility during *Azadi Ka Amrit Mahotsav* was a matter of pride for the nation. He welcomed the fact that besides the G20 Heads of State Summit, the Presiding Officers of the Parliaments of G20 countries would also meet under the leadership of the Parliament of India, during the G20 Parliamentary Speakers' Summit (P20) in 2023.

## **OBITUARY REFERENCES**

During the Session, Lok Sabha Speaker made references to the passing away of Shri Mulayam Singh Yadav, sitting Member; Sarvashri Jhadu Sunder Lal, Debi Ghosal, Rupchand Pal, Gobinda Chandra Naskar, Than Singh Jatav, Manikrao H. Gavit, G. Krishna, Krishnamraju, Dhanik Lal Mandal, Phoolchand Verma, Gadakh Tukaram Gangadhar, T. Radhakrishnan, Mohan Jena, Ranjit Singh Brahmipura and Smt. Jayanti Patnaik, all former Members.

## **OTHER REFERENCES**

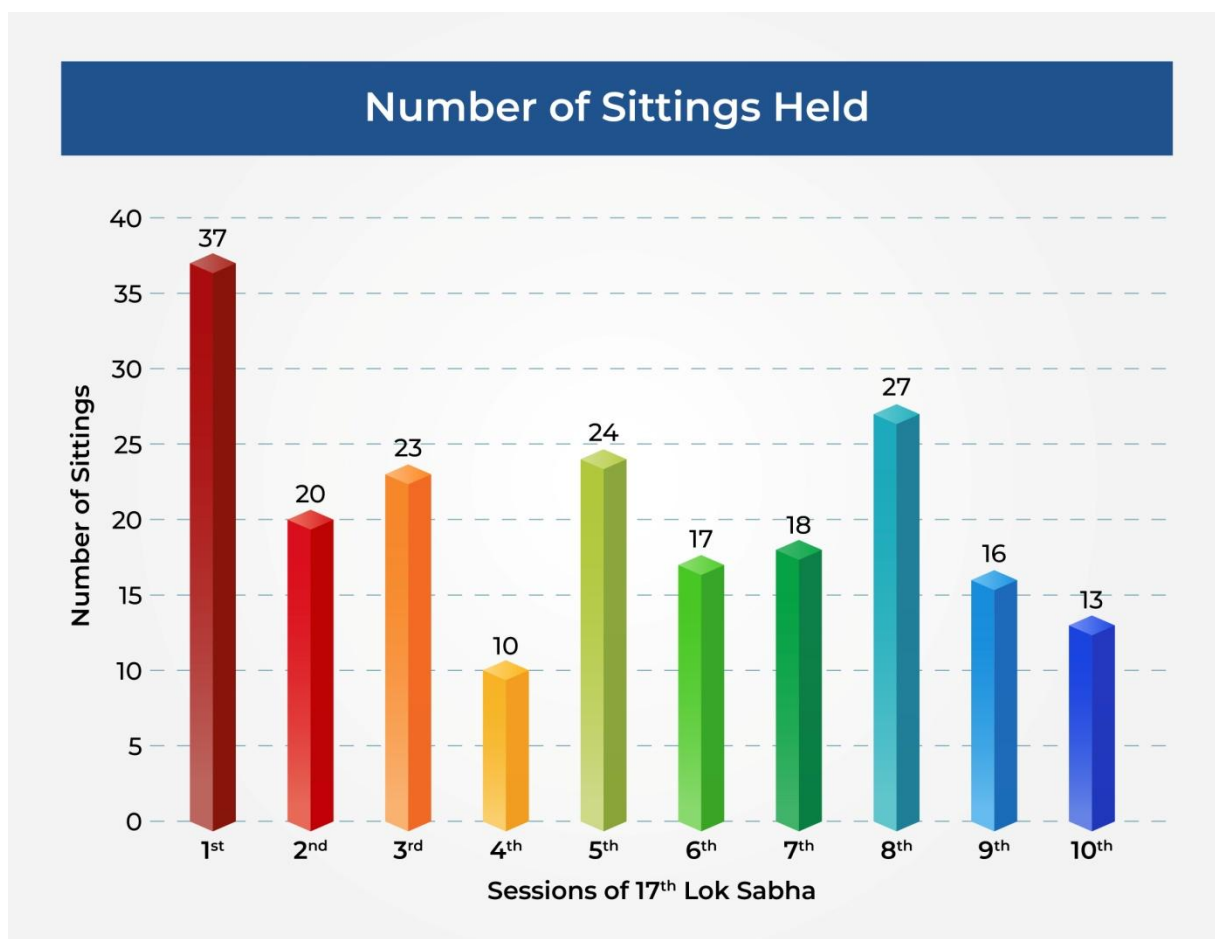
Lok Sabha Speaker, Shri Om Birla, on behalf of the House, paid homage to the martyrs of the terrorist attack on Parliament House on 13 December 2001. Thereafter, members stood in silence for a short while as a mark of respect to the memory of the departed souls.

## **WELCOME TO ZIMBABWEAN PARLIAMENTARY DELEGATION:**

On 8 December 2022, Lok Sabha Speaker announced in the House welcoming H.E. Advocate Jacob Francis Nzwidamilimo Mudenda, Speaker of the Parliament of the Republic of Zimbabwe and Members of the Parliamentary Delegation from Zimbabwe who were on a visit to India as honoured guests of the Parliament of India.

## SITTINGS OF THE HOUSE

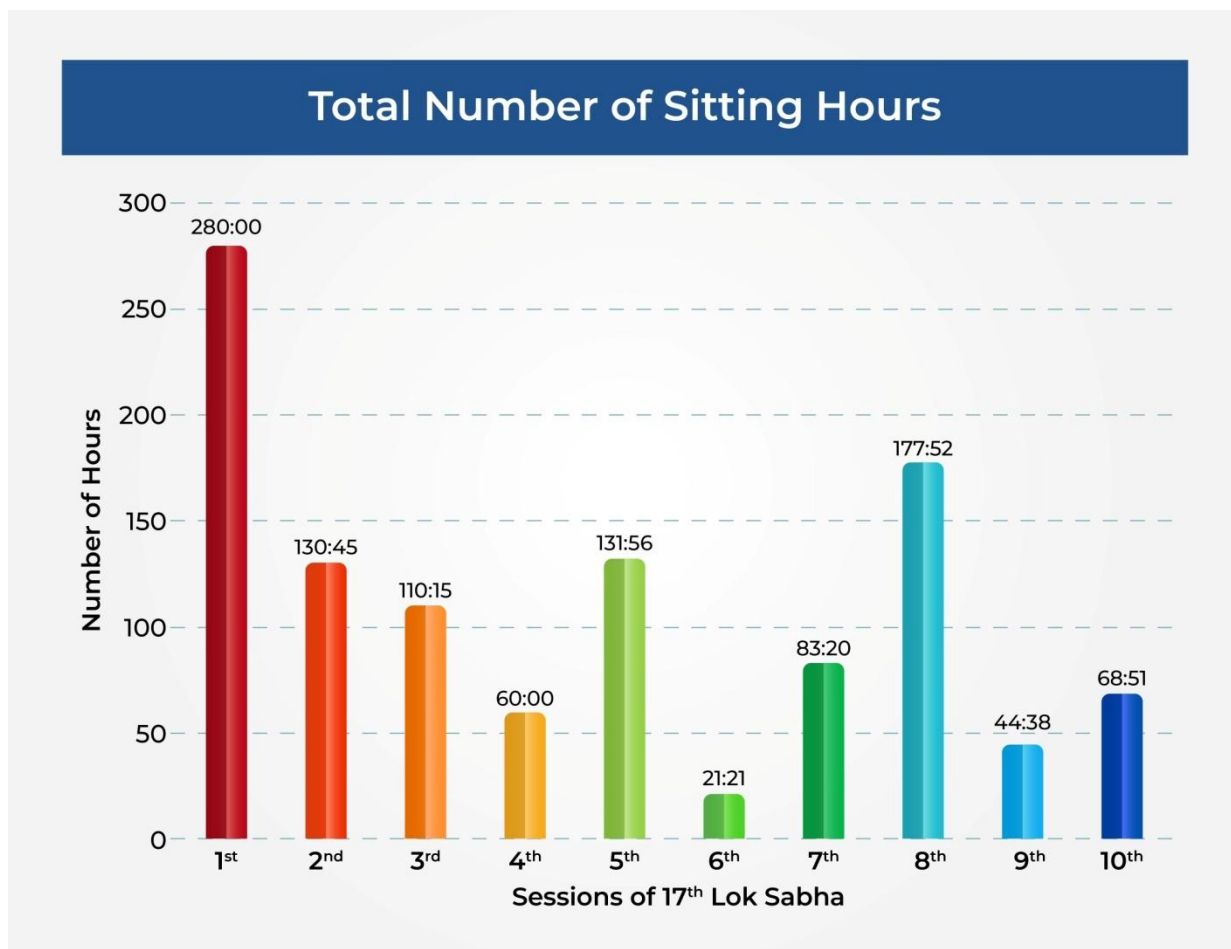
During the Session, 13 Sittings were held. The First Session of the 17<sup>th</sup> Lok Sabha had 37 sittings whereas the Second and Third Sessions had 20 and 23 sittings, respectively. Lok Sabha sat for 10 sittings in the Fourth Session, the Fifth Session saw 24 sittings and in the sixth, Seventh Sessions and Eighth Session the numbers of sittings were 17, 18 and 27 respectively. The Ninth Session saw 16 Sittings.



## SITTING HOURS

The Tenth Session of the 17<sup>th</sup> Lok Sabha sat for 68 hours and 51 minutes. During the First Session, the House sat for 280 hours whereas during the Second Session, the sitting hour was 130 hours and 45 minutes. Lok Sabha sat for 110 hours and 15 minutes in the Third Session. During the Fourth, Fifth, Sixth and Seventh Sessions, the House recorded sitting time of 60 hours, 131 hours 56 minutes, 21 hours 21

minutes and 83 hours 20 minutes, respectively. The Eighth Session sat for 177 Hours and 52 minutes, whereas the Ninth Session saw sitting Hours of 44 Hours and 38 minutes.



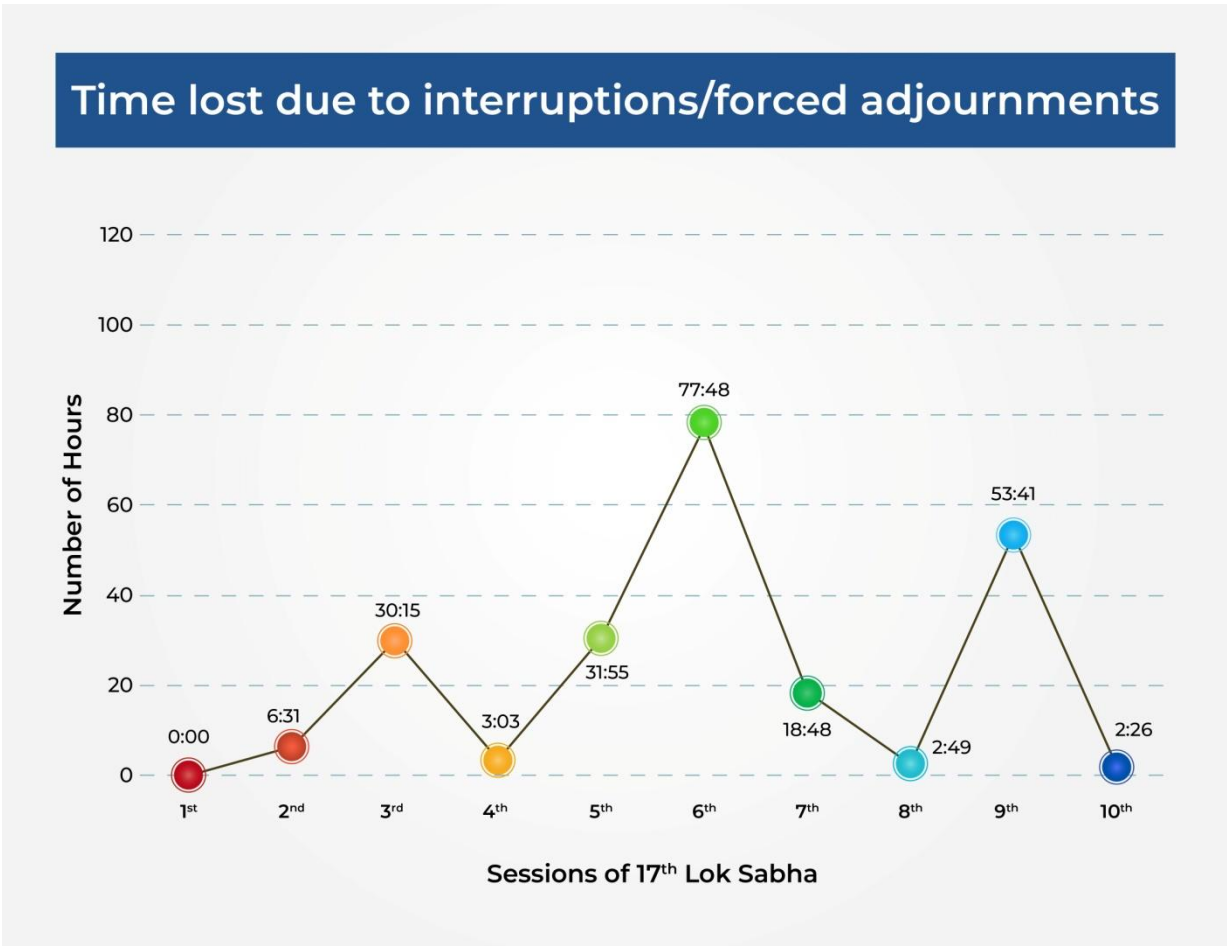
## **DISRUPTIONS AND TIME LOST**

The Tenth Session witnessed few disruptions of House proceedings leading to the adjournment of the House. A total of 02 hours 26 minutes of time earmarked was lost due to disruptions.

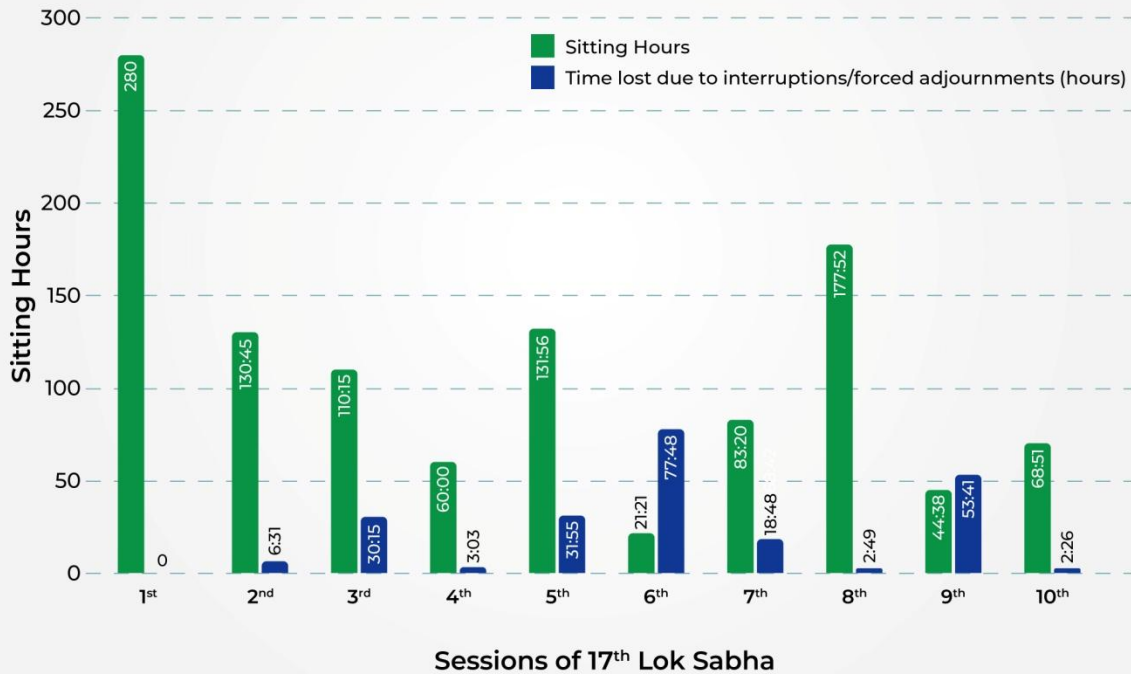
The House lost 77 hours 48 minutes and 18 hours 48 minutes during the Sixth and Seventh Sessions, respectively. During the First Session of the 17<sup>th</sup> Lok Sabha, there was no loss of time at all. The Second and Third Sessions lost 6 hours 31 minutes and 30 hours 15 minutes, respectively, to disruptions. A total of 3 hours 3 minutes time was lost to disruptions during the Fourth Session of the 17<sup>th</sup> Lok

Sabha. During the fifth Session 31 hours and 55 minutes were lost to disruptions. The Sixth Session saw 77 hours and 48 minutes lost to disruption, whereas the Seventh and Eighth Session saw 18 hours and 48 minutes and 02 hours and 49 minutes lost to disruptions respectively. The Ninth Session saw 53 hours and 41 minutes lost to disruption.

Sessions of 17 <sup>th</sup> Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 31 minutes
Third	30 hours and 15 minutes
Fourth	3 hours and 03 minutes
Fifth	31 hours and 55 minutes
Sixth	77 hours 48 minutes
Seventh	18 hours 48 minutes
Eighth	02 hours 49 minutes
Ninth	53 hours 41 minutes
Tenth	02 hours 26 minutes



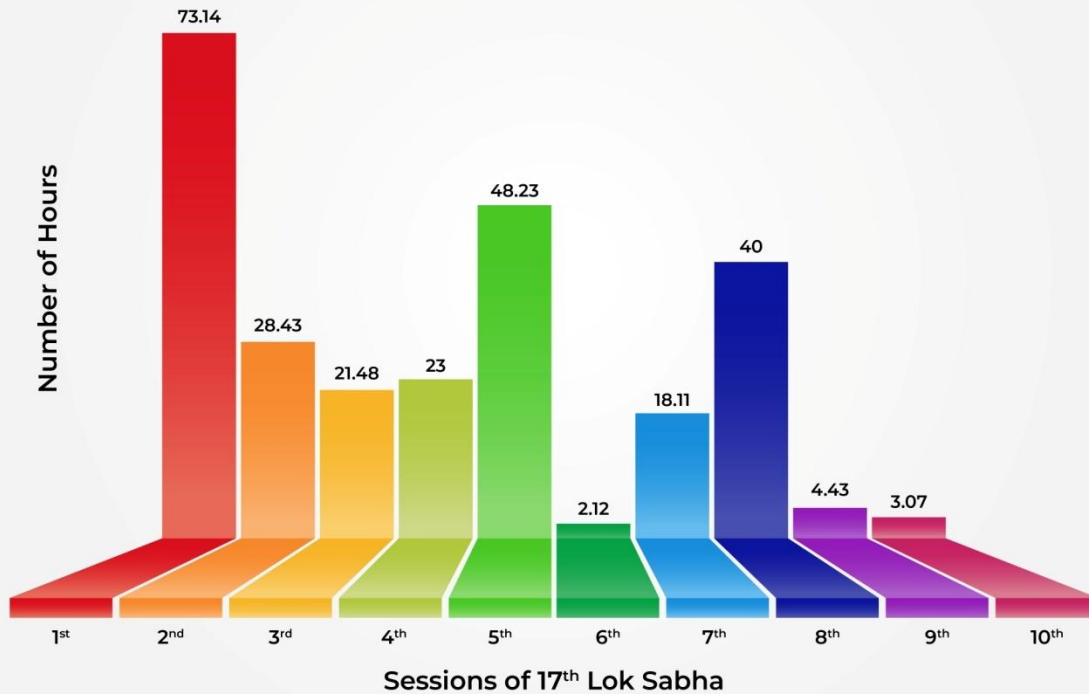
## Sitting Hours and Time lost due to interruptions/forced adjournments



Lok Sabha sat 3 hours 07 minutes beyond the normal Business hours, during the 10<sup>th</sup> Session, to complete listed Business. During the First Session of the 17<sup>th</sup> Lok Sabha, House sat 73 hours 14 minutes beyond normal working hours whereas in the Second Session, House sat 28 hours 43 minutes to complete listed Business. During the Third and Fourth Sessions, Lok Sabha sat 21 hours 48 minutes and 23 hours, respectively, beyond normal sitting hours. Fifth Session recorded 48 hours 23 minutes additional Business hours in Lok Sabha. The Sixth and Seventh Sessions saw the House sit for 2 hours 12 minutes and 18 hours 11 minutes beyond the regular working hours. During the Eighth Session, the House sat late for 40 hours to complete listed business. During the Ninth Session the House sat late for 4 hours and 43 minutes to complete listed business.



## House Sitting Late to Complete Listed Business



### **BILLS INTRODUCED AND PASSED**

The House recorded a productive session with regard to bills passed. In this Session, 09 Government Bills were introduced and 07 were passed. Some of the important Bills passed during the Session were:

- **The Appropriation (No.5) Bill, 2022;**
- **The Appropriation (No.4) Bill, 2022;**
- **The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022;**
- **The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022.**
- **The Maritime Anti-Piracy Bill, 2022**
- **The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022**
- **The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022**

Additionally 59 Private Members' Bills on various subjects were introduced.



## **BILLS INTRODUCED IN LOK SABHA (10<sup>th</sup> Session, 17<sup>th</sup> Lok Sabha)**

<b>Sl. No.</b>	<b>Title of the Bill</b>	<b>Date of Introduction</b>
1.	The Multi-State Co-operative Societies (Amendment) Bill, 2022	7 December, 2022
2.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022	9 December, 2022
3.	The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	9 December, 2022
4.	The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022	9 December, 2022
5.	The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	9 December, 2022
6.	The Appropriation (No.5) Bill, 2022.	14 December, 2022
7.	The Appropriation (No.4) Bill, 2022.	14 December, 2022
8.	The Repealing and Amending Bill, 2022	19 December, 2022
9.	The Jan Vishwas (Amendment of Provisions) Bill, 2022	22 December, 2022

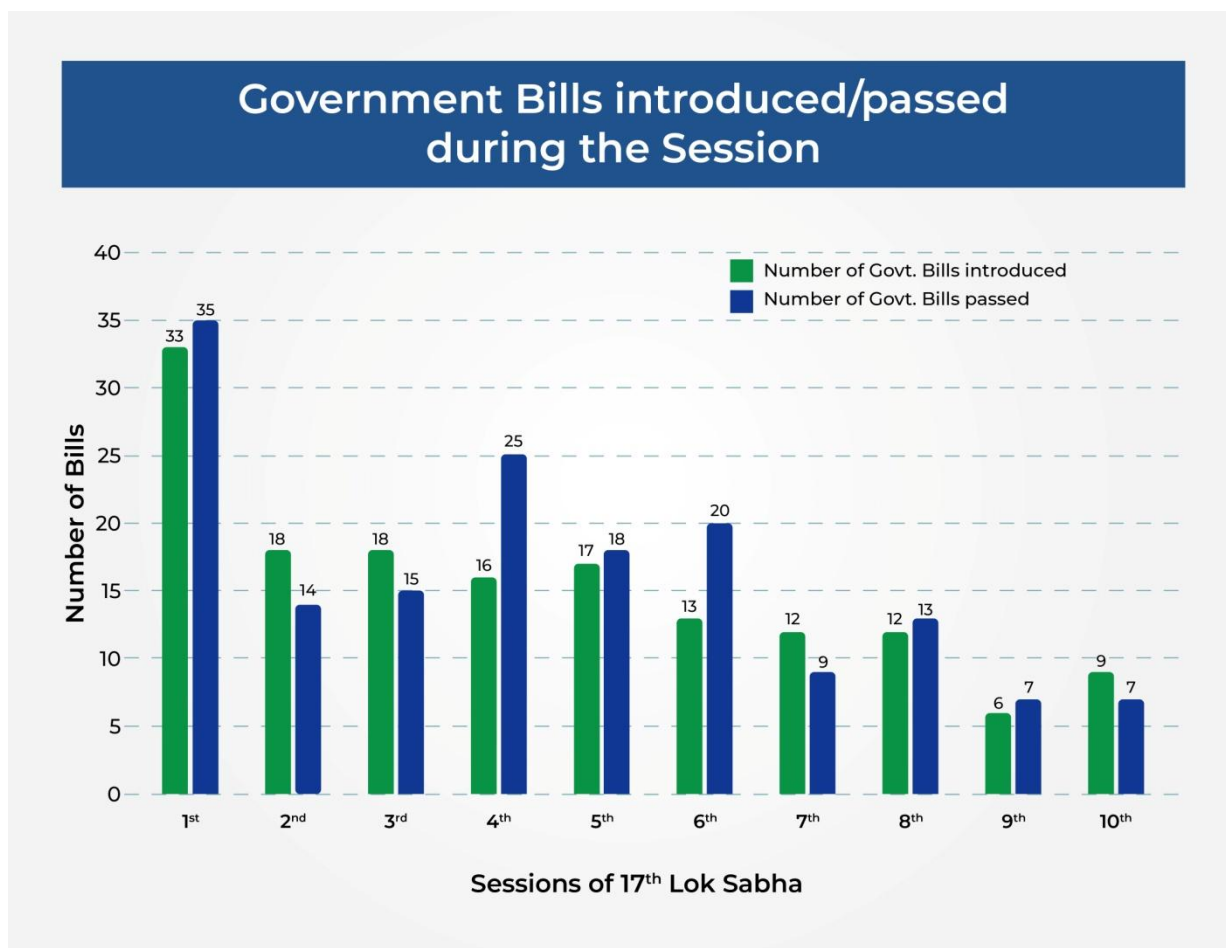
## **BILLS PASSED IN LOK SABHA (10<sup>th</sup> Session, 17<sup>th</sup> Lok Sabha)**

<b>Sl. No.</b>	<b>Title of the Bill</b>	<b>Date of Passing</b>
1.	The Appropriation (No.5) Bill, 2022.	14 December, 2022
2.	The Appropriation (No.4) Bill, 2022.	14 December, 2022
3.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022	15 December, 2022
4.	The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	16 December, 2022
5.	The Maritime Anti-Piracy Bill, 2022	19 December, 2022
6.	The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022	19 December, 2022
7.	The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	21 December, 2022

During the First Session of the 17<sup>th</sup> Lok Sabha, 33 Bills were introduced and 35 were passed whereas the numbers were 18 and 14, respectively, during the Second Session. The Third Session witnessed introduction of 18 Bills and passage of 15 Bills. During the Fourth Session, 16 Bills were introduced and 25 Bills were passed whereas 17 Bills were introduced and 18 Bills were passed during the Fifth Session of the 17<sup>th</sup> Lok Sabha. 13 Bills were introduced, and as many as 20 Bills were passed, during the Sixth Session. During the Seventh Session of the 17<sup>th</sup> Lok Sabha, 12 bills were introduced and 09 were passed. The Eighth Session saw the

introduction of 12 Bills and 13 Bills were passed, whereas the Ninth Session saw the introduction of 06 Bills and passing of 07 Bills.

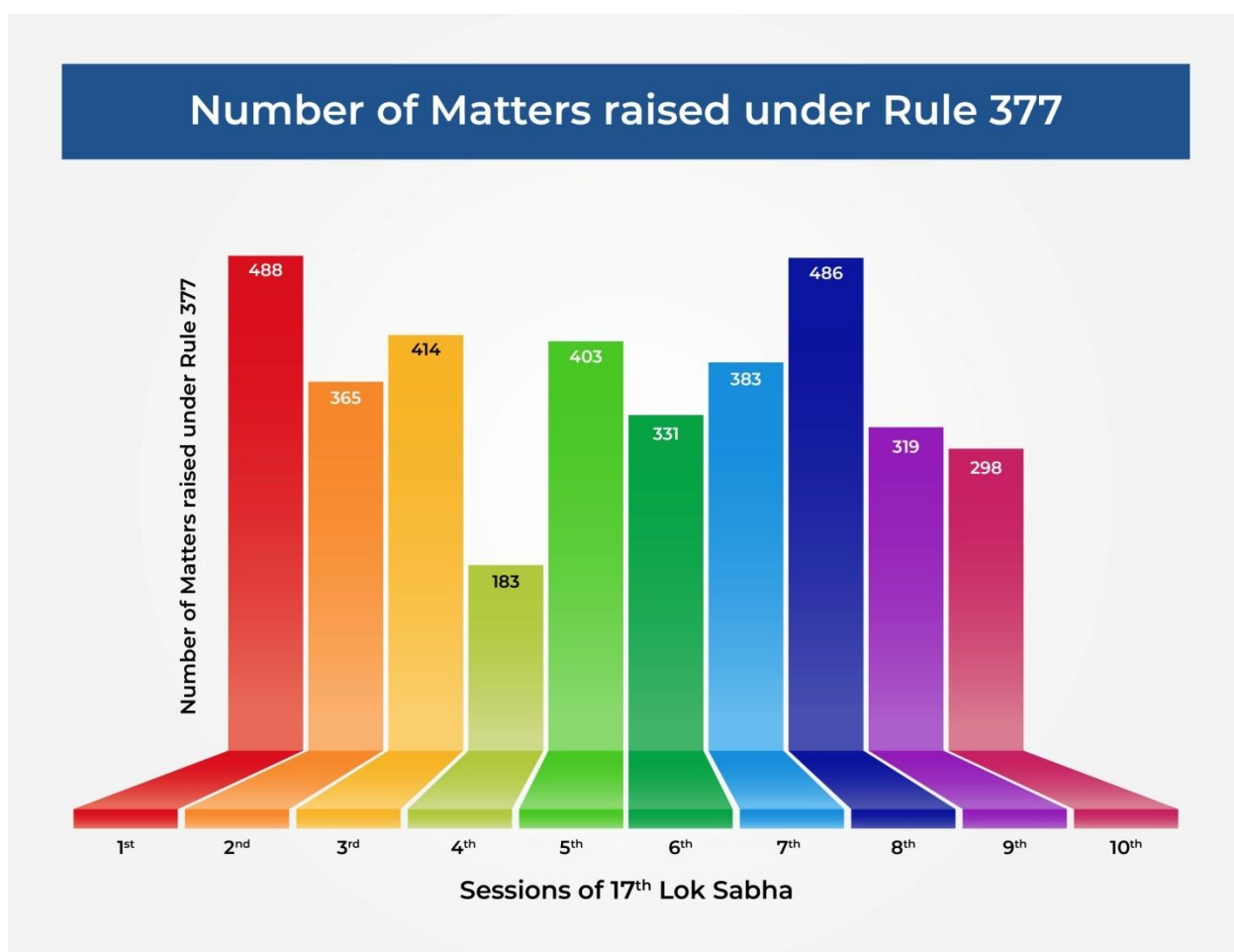
Sessions of 17 <sup>th</sup> Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14
Third	18	15
Fourth	16	25
Fifth	17	18
Sixth	13	20
Seventh	12	09
Eighth	12	13
Ninth	06	07
Tenth	09	07



## MATTERS UNDER RULE 377

Under Rule 377 of the Rules of Procedure and Conduct of Business in Lok Sabha, a Member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The Member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.

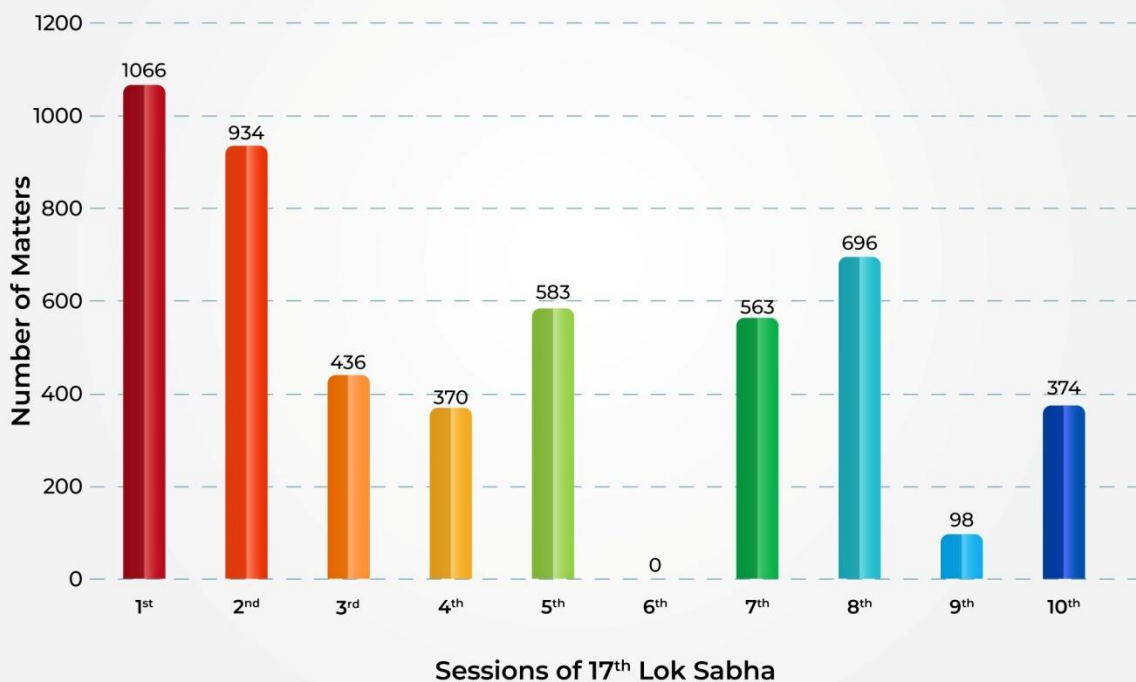
The Tenth Session of the 17<sup>th</sup> Lok Sabha saw 298 matters raised under Rule 377. Similarly during the Ninth Session, 319 matters were raised under Rule 377. During the First Session, 488 matters were raised whereas 365 matters were raised during the Second Session. The number of matter raised under Rule 377 during the Third Session was 414. During the Fourth Session, 183 matters were raised whereas 403 Matters were raised during the Fifth Session. Under Rule 377 a total number of 331, 383 and 486 matters were raised during the Sixth, Seventh and Eighth Session respectively of the Seventeenth Lok Sabha.



## ZERO HOUR

The Tenth Session of the 17<sup>th</sup> Lok Sabha saw 374 Matters of Urgent Public Importance raised during Zero Hour. The First Session had as many as 1066 matters raised during Zero Hour; whereas 934 such matters were raised during the Second Session. During the Third, Fourth and Fifth Sessions, the number of matters raised during Zero Hour was 436, 370 and 583, respectively. Due to Covid-19 related regulations and restrictions on timing of the House, there was no Zero Hour during the Sixth Session of the 17<sup>th</sup> Lok Sabha. During the 7<sup>th</sup> Session, 563 Matters of Urgent Importance were raised during Zero Hour. The Eighth Session saw 696 Matters of Urgent Public Importance raised during Zero Hour, whereas the Ninth Session saw 98 matters raised.

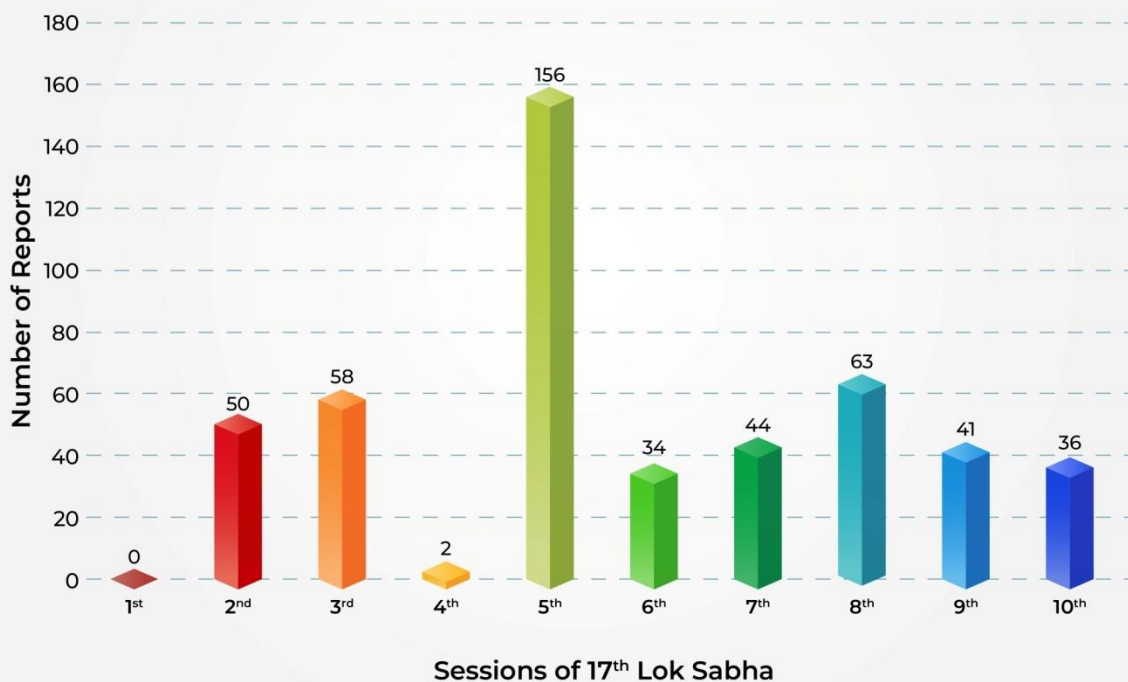
### Number of Matters of Urgent Public Importance raised during 'Zero Hour'



## REPORTS AND STATEMENTS

During the Tenth Session, the different Department Related Parliamentary Standing Committees (DRSCs) presented a total of 36 Reports. No report was presented by DRSCs during the First Session of the 17<sup>th</sup> Lok Sabha. During the Second Session, 50 Reports of were presented by DRSCs and 58 Reports were presented in the Third Session. While 2 Reports were presented in the Fourth Session, 156 Reports were presented by DRSCs during the Fifth Session of the 17<sup>th</sup> Lok Sabha. Similarly during the 6<sup>th</sup> Session and Seventh Sessions of the 17<sup>th</sup> Lok Sabha, 34 and 44 Reports, respectively, were presented to the House by the DRSCs. 63 Reports were presented by DRSCs during the 8<sup>th</sup> Session while 41 Reports were presented during the Ninth Session.

### Number of Reports by Departmentally Related Standing Committees

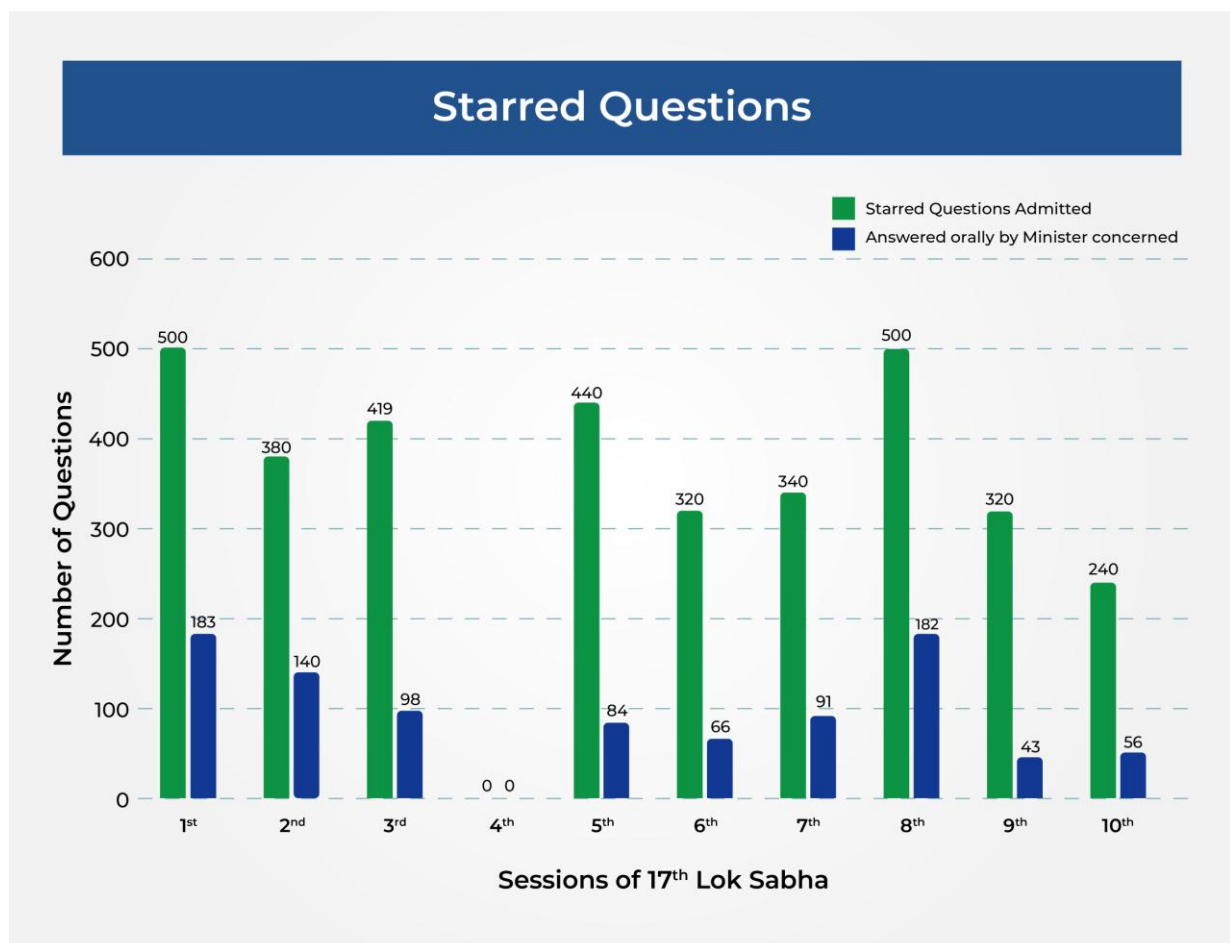


## QUESTIONS

During the Tenth Session of the 17<sup>th</sup> Lok Sabha, out of 240 Starred Questions that were taken up during the Session, 56 Starred Questions were orally answered. The written replies to remaining Starred Questions, along with 2760 Unstarred Questions, were laid on the Table of the House.

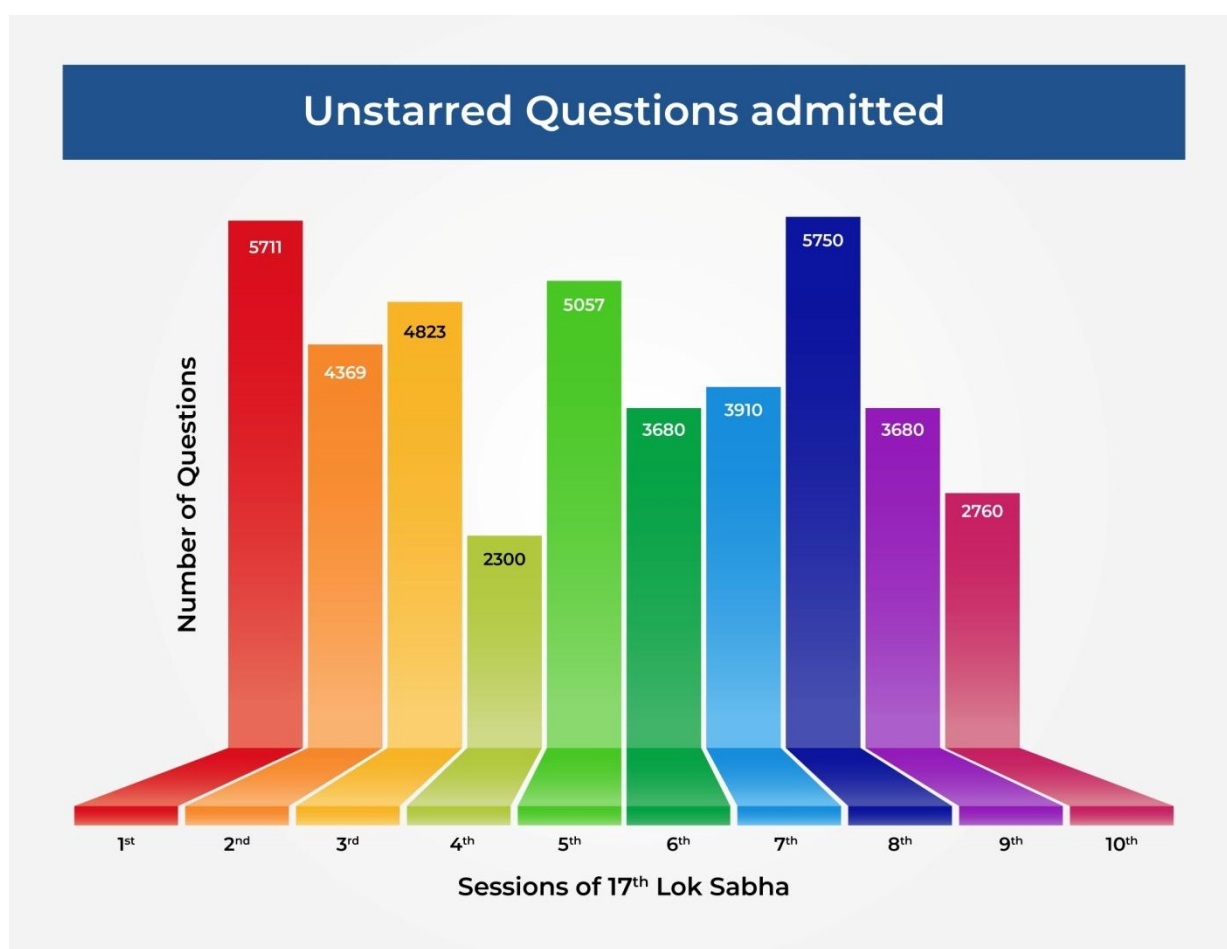
### Total number of Questions admitted (Tenth Session)

Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	240
2.	Starred Questions answered orally	56
3.	Unstarred Questions admitted	2760



During the First Session of the 17<sup>th</sup> Lok Sabha, out of 500 Starred Questions that were taken up during the Session, 183 Starred Questions were orally answered. 380 Starred Questions were admitted in the Second Session and out of that 140 Starred

Questions were orally answered. In the Third Session, out of 419 Starred Questions that were taken up during the Session, 98 Starred Questions were orally. There was no Question Hour during the Fourth Session of the 17<sup>th</sup> Lok Sabha. The figures were 440 and 84 during the Fifth Session of the 17<sup>th</sup> Lok Sabha. For the Sixth Session 320 Starred Questions were taken up and 66 Starred Questions were orally answered. Similarly, the figures were 340 and 91 during the Seventh Session of the 17<sup>th</sup> Lok Sabha. The Eighth Session saw 500 starred questions admitted and 182 answered orally whereas the figure for the Ninth Session was 320 admitted and 43 answered.



Answers to 2760 Unstarred Questions were Laid on the Table of the House in the Tenth Session. During the First, Second, Third, Fourth and Fifth Sessions, answers of 5711, 4369, 4823, 2300 and 5057 Unstarred Questions, respectively, were Laid on the Table of the House. Similarly, answers to 3680 and 3910 Unstarred Questions were Laid on the Table of the House during the Sixth and Seventh Sessions of the 17<sup>th</sup> Lok Sabha. The Eighth Session saw 5750 answers to unstarred questions and the Ninth Session witnessed the laying of 3680 unstarred questions.



## PARLIAMENTARY OUTREACH/ EXCHANGES AND EVENTS

- ***Appreciation Course in Parliamentary Processes and Procedures for Officer Trainees:*** On 08 December 2022, Lok Sabha Speaker Shri Om Birla inaugurated appreciation course in Parliamentary Processes and Procedures for the Indian Revenue Service Probationers of 75<sup>th</sup> Batch IRS in Parliament House Complex. On 19 December 2022 Lok Sabha Speaker Shri Om Birla again inaugurated an Appreciation Course for the officers of Indian Forest Service in Parliament House Complex.
- ***Zimbabwe Parliamentary Delegation visit to Parliament of India:*** During the visit to Parliament of India the parliamentary delegation from Zimbabwe National Assembly led by Speaker of the Assembly, His Excellency, Advocate Jacob Mudenda called on Lok Sabha Speaker, Shri Om Birla, at Parliament House on 08 December 2022.



His Excellency Advocate Jacob Mudenda, Speaker of the Zimbabwe National Assembly meeting with the Speaker of the Lok Sabha, Shri Om Birla at Parliament House on 8 December 2022

- ***Floral Tributes to Martyrs of Anniversary of Terrorist Attack on Parliament:*** On 13 December 2022 Vice-President and Chairman, Rajya Sabha Shri Jagdeep Dhankhar; Prime Minister Shri Narendra Modi and Lok Sabha Speaker Shri Om Birla led the nation in paying tributes to the Martyrs who laid down their lives while defending the Parliament from the terrorist attack on 13 December, 2001.



Vice-President and Chairman, Rajya Sabha Shri Jagdeep Dhankhar; Prime Minister Shri Narendra Modi and Lok Sabha Speaker Shri Om Birla before paying tributes to the Martyrs who laid down their lives while defending the Parliament, in Parliament House Complex on 13 December 2022.

- ***Exhibition of Artificial Limbs Manufacturing Corporation of India (ALIMCO) products:*** An exhibition of products from the Artificial Limbs Manufacturing Corporation of India (ALIMCO) was organized by the Ministry of Social Justice and Empowerment, which was inaugurated by the Lok Sabha Speaker, Shri Om Birla, in the Parliament House Complex on 12

December, 2022. The Programme was organised under the Assistance to Divyangjan for Purchase/Fitting of Aids/Appliances (ADIP) Scheme.



Lok Sabha Speaker Shri Om Birla inaugurated an Exhibition of Artificial Limbs Manufacturing Corporation of India (ALIMCO) products in Parliament House Complex on 12 December 2022

- ***Lok Sabha Speaker meets young Entrepreneurs:*** Lok Sabha Speaker Shri Om Birla addressed young entrepreneurs in Parliament Complex on 15 December, 2022. On this occasion, Shri Birla said that the youth of India are adding new dimensions to the progress of the country on the strength of their positive attitude, abilities and rich socio-cultural heritage.
- ***Hindi Version of Centenary Souvenir of Public Accounts Committee in Digital Format:*** On 23 December 2022 Lok Sabha Speaker Shri Om Birla released the Hindi version of the centenary souvenir of the Public Accounts Committee in digital format in Parliament House.



## Capacity Building Programmes for Members of Parliament and State Legislatures

- ***Briefing Sessions on Legislative Bills:*** Briefing Sessions are organized on important legislative business coming up for discussion and debate in the House for the benefit of Members of Parliament. During the Winter Session, three such Briefing Sessions were organized.



Union Minister Shri Rajeev Chandrasekhar during a Briefing Session on "Digital India Dialogue and Interaction on Draft Digital Personal Data Protection Bill, 2022" for MPs in Parliament House on 15 December, 2022.

- ***Parliamentary Research and Information Support to Members (PRISM):*** As per past practice PRISM provided Round-the-Clock research and information support to Members of Parliament through a team of dedicated officers with the help of email and WhatsApp (9711623767). Since its creation in January 2021, PRISM has attended to more than 1762 queries of Members and provided more than 742 notes/speeches/write-ups to Members on various issues.